

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

IA 29 of 2018 with CP 195 of 2017 With
IA 345 of 2018
IA 609 of 2019

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021**

Name of the Company:

Sanjay Bhagwanji Attara
V/s
Komoline Aerospace Ltd & Ors

Section:

241-242, 246/IA for Directions

ORDER


No one appeared for the Applicant. Learned Counsel Mr. Pavan S Godiawala appeared for Respondent.

Matter stands adjourned to 28.04.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 23rd day of March, 2021

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(MADAN B. GOSAVI)
MEMBER (JUDICIAL)